

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/14456/2025 ARBP/39/2025	BISWAJIT DHAL VS M/S MAHENDRA@MAHENDRA FINANCIAL SERVICE LTD.	BADRI NARAYAN PANDA VS	// ( //
2	D-BLAPL/10813/2025 BLAPL/4369/2025	BEHERA BADARA @ BEHERA BADRA VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJHATIA /210 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000014/2025
3	D-BLAPL/12044/2025 BLAPL/4370/2025	NAGEN KUMAR SAHU @ NAGEN KUMAR SAHOO @ TUBULI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /270 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000557/2025
4	D-BLAPL/11016/2025 BLAPL/4371/2025	PRASANTA GURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000029/2024
5	D-BLAPL/12053/2025 BLAPL/4372/2025	LULU @ KRUPASINDHU MOHAPATRA VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	BHARATPUR PS /524 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001428/2024
6	D-BLAPL/11391/2025 BLAPL/4373/2025	DHARMENDRA NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	ADVA /4 /2025 J.M.F.C.,MOHANA(Gajapati ) GR/0000001/2025
7	D-BLAPL/12056/2025 BLAPL/4374/2025	INDRA JUANGA @ INDRAMANI JUANGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /26 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( ) GR/0000204/2025
8	D-BLAPL/12138/2025 BLAPL/4375/2025	KANHU @ ASISH NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEONJHAR TOWN /164 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000010/2025
9	D-BLAPL/12149/2025 BLAPL/4376/2025	KAMAL BISWAL @ KALIA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	KUMBHARAPARA /128 /2025 S.D.J.M.,PURI(Puri) GR/0000313/2025
10	D-BLAPL/12168/2025 BLAPL/4377/2025	PARESH BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SARANGADA /41 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000076/2025
11	D-BLAPL/12408/2025 BLAPL/4378/2025	PAKSHITA BEHERA @ PARIKHITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /3 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000010/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/12172/2025 BLAPL/4379/2025	NUTAN KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/000055/2025
13	D-BLAPL/12181/2025 BLAPL/4380/2025	T. GANESH RAO VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/000055/2025
14	D-BLAPL/12268/2025 BLAPL/4381/2025	BHASKAR ROUT VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /256 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA ST/000017/2025
15	D-BLAPL/12276/2025 BLAPL/4382/2025	BIBHUTI DHARUA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	TARBHA /14 /2024 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/000003/2024
16	D-BLAPL/11508/2025 BLAPL/4383/2025	HARI @ HAREKRUSHNA BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	KHURDA MODEL /333 /2020 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/000034/2021
17	D-BLAPL/11513/2025 BLAPL/4384/2025	SHEKHAR RAO @ SEKHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /95 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0000472/2025
18	D-BLAPL/12278/2025 BLAPL/4385/2025	BIJU NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	RASOL /72 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000207/2025
19	D-BLAPL/11677/2025 BLAPL/4386/2025	MITU PRADHAN VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	PURUSHOTTAMPUR /437 /2023 ASST.SSESSIONS JUDGE,PURUSHOTTAM ST/0000019/2024
20	D-BLAPL/11862/2025 BLAPL/4387/2025	SAMBHUNATH @ PRADIP KUMAR DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SINGLA /217 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000779/2024
21	D-BLAPL/12283/2025 BLAPL/4388/2025	BHABANI SANKAR DASH @ BABUNA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	PURI TOWN /135 /2025 S.D.J.M.,PURI(Puri) GR/0000368/2025
22	D-BLAPL/11879/2025 BLAPL/4389/2025	HRUDANANDA MAHAKUD VS STATE OF ODISHA	NIRANJAN PANDA VS	HARABHANGA /68 /2022 JMFC, HARABHANGA(Baudh ) CT/0000188/2022
23	D-BLAPL/12281/2025	MUNA DHAKAD	JUGALA KISHORE PANDA	MATHILI /87 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

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	BLAPL/4390/2025	VS STATE OF ODISHA	VS	J.M.F.C.,MATHILI(Malkangiri ) GR/000089/2025
24	D-BLAPL/12279/2025 BLAPL/4391/2025	GANGA SODI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /683 /2024 DISTRICT AND SESSIONS JUDGE,MAL CT/0000039/2025
25	D-BLAPL/12215/2025 BLAPL/4392/2025	BIDYUT KUMAR SAHOO @ DHUMA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /691 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002775/2024
26	D-BLAPL/11153/2025 BLAPL/4393/2025	SHYAM PRADHAN @ SRIDHAR PRADHAN @ SHAM VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CUTTACK SADAR /54 /2024 1ST A.D.J., CUTTACK(Cuttack) ST/0000148/2024
27	D-BLAPL/12198/2025 BLAPL/4394/2025	DHEERAJ KUMAR MOHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,KEONJHAR(Kendujhar) GR/0000274/2025
28	D-BLAPL/11970/2025 BLAPL/4395/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALIMI /284 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000816/2023
29	D-BLAPL/11681/2025 BLAPL/4396/2025	DEEPUNA JENA @ DIPUNA JENA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CHANDRASEKHARPUR /115 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000322/2025
30	D-BLAPL/11685/2025 BLAPL/4397/2025	DILLIP BARIK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CHANDRASEKHARPUR /115 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000322/2025
31	D-BLAPL/11816/2025 BLAPL/4398/2025	SANA @ SANATAN MAAJHI VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /101 /2025 J.M.F.C., HATADIHI(Kendujhar) GR/0000155/2025
32	D-BLAPL/12006/2025 BLAPL/4399/2025	SHIBA PRASAD BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHUNTUNI /64 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000188/2025
33	D-BLAPL/11979/2025 BLAPL/4400/2025	SULOCHANA SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KHURDA SADAR /88 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000306/2025
34	D-BLAPL/12061/2025 BLAPL/4401/2025	PURNA CHANDRA MAJHI VS	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /15 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

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35	D-BLAPL/12084/2025 BLAPL/4402/2025	STATE OF ODISHA R. SINU THURAI @ CHINUDURAI VS	SATYANARAYAN MISHRA VS	Spl/0000015/2024 KALIMELA /184 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
36	D-BLAPL/12269/2025 BLAPL/4403/2025	STATE OF ODISHA DAMBARU GANDA @ HARIJAN VS	RAJIB LOCHAN PATTNAIK VS	Spl/0000161/2023 KODINGA /197 /2024 A.D.J.,NAWARANGPUR(Nabarangapur )
37	D-BLAPL/12106/2025 BLAPL/4404/2025	STATE OF ODISHA DEBA @ DEBARAJ GOUDA VS	SANTOSH KUMAR MAHANTY VS	CT/0000005/2025 TARASINGI /237 /2024 A.D.J.,BHANJANAGAR(Ganjam)
38	D-BLAPL/12174/2025 BLAPL/4405/2025	STATE OF ODISHA RABINDRA MOHANTY @ KAINYA VS	JYOTIRMAYA SAHOO VS	ST/0000238/2024 K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam)
39	D-BLAPL/12177/2025 BLAPL/4406/2025	STATE OF ODISHA SAGAR PRASAD SAHU VS	JYOTIRMAYA SAHOO VS	GR/0000055/2025 K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam)
40	D-BLAPL/12178/2025 BLAPL/4407/2025	STATE OF ODISHA DANDA MAHARANA VS	JYOTIRMAYA SAHOO VS	GR/0000055/2025 K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam)
41	D-BLAPL/12355/2025 BLAPL/4408/2025	STATE OF ODISHA GOUTAM MAHALIK VS	SOUMYA RANJAN DAS VS	GR/0000055/2025 PLANTSITE /217 /2025 SPECIAL JUDGE,ROURKELA(Sundargarh)
42	D-BLAPL/12179/2025 BLAPL/4409/2025	STATE OF ODISHA RAJESH KUMAR GOUDA @ RAJESH GOUDA VS	JYOTIRMAYA SAHOO VS	Spl/0000013/2025 K.NUAGAON /41 /2025 J.M.F.C.,PATRAPUR(Ganjam)
43	D-BLAPL/12290/2025 BLAPL/4410/2025	STATE OF ODISHA BISHAL DUBEY VS	BIJAYA KUMAR RAGADA VS	GR/0000055/2025 KORAPUT GRPS /10 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
44	D-BLAPL/10155/2025 BLAPL/4411/2025	STATE OF ODISHA MOHAMMAD TAUSIF ALAM VS	SWARAJ PATEL VS	TR/0000061/2025 SUNDARGARH TOWN /55 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
45	D-BLAPL/12502/2025 BLAPL/4412/2025	STATE OF ODISHA DEBASHISH NAYAK @ PINKU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000027/2025 GOSANINUAGAM /182 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

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46	D-BLAPL/10992/2025 BLAPL/4413/2025	PARESH LENKA @ PAPU VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000500/2024
47	D-BLAPL/12293/2025 BLAPL/4414/2025	PEERUDDIN KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	POTTANGI /35 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000062/2025
48	D-BLAPL/11191/2025 BLAPL/4415/2025	KAMAL SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /533 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000612/2024
49	D-BLAPL/11389/2025 BLAPL/4416/2025	PURNABASI NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	ADVA /4 /2025 J.M.F.C.,MOHANA(Gajapati ) GR/0000001/2025
50	D-BLAPL/12193/2025 BLAPL/4417/2025	GARAKA SAMBA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	MARINE PS AT ARJIPALLI /37 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000420/2025
51	D-BLAPL/11745/2025 BLAPL/4418/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1082 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001760/2024
52	D-BLAPL/12363/2025 BLAPL/4419/2025	JIMUTA BAHAN PATTANAIAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000369/2025
53	D-BLAPL/11747/2025 BLAPL/4420/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1083 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001761/2024
54	D-BLAPL/11750/2025 BLAPL/4421/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1087 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001771/2024
55	D-BLAPL/11831/2025 BLAPL/4422/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000002/2025
56	D-BLAPL/12196/2025 BLAPL/4423/2025	CHITTARANJAN @ DASHRATH DHARUA VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001184/2024
57	D-BLAPL/11916/2025	BISWANATH NAYAK	SOUMYA KANTA TRIPATHY	ORKEL /242 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

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	BLAPL/4424/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/000048/2024
58	D-BLAPL/12369/2025 BLAPL/4425/2025	CHITTRANJAN ROUT @ BIHARI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	INDUASTRIAL,NISA /91 /2025 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/000021/2025
59	D-BLAPL/11939/2025 BLAPL/4426/2025	MANAS RANJAN BEHURA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 SPECIAL JUDGE,JAJPUR ROAD(Jajapur ) 2(A)CC/000010/2024
60	D-BLAPL/11430/2025 BLAPL/4427/2025	BANA @ PRABHAKAR DALEI VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	KABISURYANAGAR /294 /2022 A.D.J.,KODALA(Ganjam) ST/000041/2023
61	D-BLAPL/12224/2025 BLAPL/4428/2025	KUSA NAIK @ KANHAR @ KUSHA KANHAR VS STATE OF ODISHA	BISWOJEET LENKA VS	BOUDH /234 /2020 SPECIAL JUDGE,BAUDH(Baudh ) Spl/000023/2022
62	D-BLAPL/11498/2025 BLAPL/4429/2025	ARJUNA MOHARANA @ ARU VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	MARINE PENTHAKATA /25 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000514/2024
63	D-BLAPL/11540/2025 BLAPL/4430/2025	MALAYA NAG VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	TITILAGARH /414 /2024 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000113/2024
64	D-BLAPL/11749/2025 BLAPL/4431/2025	TIGER @ LALU @ SK. RAHIMUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /1072 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001746/2024
65	D-BLAPL/12141/2025 BLAPL/4432/2025	RANJAN NAIK @ RANJAN KUMAR NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /126 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000057/2025
66	D-BLAPL/11943/2025 BLAPL/4433/2025	GUNU @ PINTU DAS VS STATE OF ODISHA	KASHINATH PATTANAIK VS	BARANGA /479 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001388/2024
67	D-BLAPL/12043/2025 BLAPL/4434/2025	ANANTA BAG VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	JHARSUGUDA SADAR /501 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000182/2024
68	D-BLAPL/12567/2025 BLAPL/4435/2025	PRADIP GURU VS	AMITAV TRIPATHY VS	KEONJHAR TOWN /217 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

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69	D-BLAPL/12594/2025 BLAPL/4436/2025	STATE OF ODISHA RAJIB LOCHAN PRADHAN @ SILU VS	AMIT PRASAD BOSE VS	GR/0000586/2025 RAIRAKHOL /91 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000209/2025
70	D-BLAPL/12337/2025 BLAPL/4437/2025	STATE OF ODISHA BHARAT BEHERA VS	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000369/2025
71	D-BLAPL/12386/2025 BLAPL/4438/2025	STATE OF ODISHA SARAT BEHERA VS	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000369/2025
72	D-CMAPL/11306/2025 CMAPL/139/2025	STATE OF ODISHA BALMIKI JAYSINGH VS	ADV. VS	// ( ) //
73	D-CMP/14406/2025 CMP/612/2025	UNION OF INDIA BANABASI RANA VS	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000048/2006
74	D-CMP/15878/2025 CMP/613/2025	ABHIMANYU RANA JAGANNATH NAG VS	BRAJA KISHOR PANDA VS	// DIST.& SESSIONS JUDGE,NAWAPARA( ) RFA/0000016/2023
75	D-CMP/14999/2025 CMP/614/2025	RAJIB LOCHAN SINGH DEO MANAS KUMAR PATRA VS	SOUMYA MISHRA VS	// CIVIL JUDGE (SD), JALESWAR(Baleswar) CS/0001174/2010
76	D-CMP/15475/2025 CMP/615/2025	ANINDITA PATRA SUSANTA ROUT VS	SATYABADI MANTRY VS	// CIVIL JUDGE (SD), BADAMBA(Cuttack) EC/0000009/2015
77	D-CMP/16702/2025 CMP/616/2025	HARIHAR ROUT NALINIKANTA SWAIN VS	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) IA/0000491/2024
78	D-CMP/16058/2025 CMP/617/2025	BIBHUTI BHUSAN BASTIA DUTIA RAJHANSA VS	MADHUMITA PANDA VS	// A.D.J.,BARGARH(Bargarh ) Fao/0000009/2023
79	D-CMP/16070/2025 CMP/618/2025	SUSHANTA KUMAR PANDA KUMARI KALYANI GAJAPATI VS	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000022/2006
		SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV		

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

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80	D-CONTC/14870/2025 CONTC/1873/2025	JITENDRA KUMAR BISWAL VS BHBATOSH MALLIK,OAS	ADV. VS	// 0 //
81	D-CONTC/16034/2025 CONTC/1874/2025	PRIYADARSHANI MADHUSMITA NAYAK VS ASWATHY S, COMMNR. CUM SECY. HEALTH AND F.W DEPT.	ADV VS	// 0 //
82	D-CONTC/16644/2025 CONTC/1875/2025	PURNA CHANDRA KISHAN VS MUKUTAMANI XESS, SPL. L.A.O, SUBARNAREKHA IRRIGATION PROJECT, BARIPADA	KRISHNA CHANDRA SAHU VS	// 0 //
83	D-CONTC/16421/2025 CONTC/1876/2025	BIBHUTI BHUSAN PATTNAIK VS DEVI PRASAD ACHARYA, TAHASILDAR, DELANGA ,PURI	M/S Kuresh Prasad Dash VS	// 0 //
84	D-CONTC/16153/2025 CONTC/1877/2025	ANJAN KUMAR ROURAY VS SANTOSH KUMAR ROUT,D.E.O,CUTTACK	ADV. VS	// 0 //
85	D-CONTC/15462/2025 CONTC/1878/2025	PRAKASH CHANDRA SWAIN VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// 0 //
86	D-CONTC/13927/2025 CONTC/1879/2025	JATAKISHORE DASH VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/14676/2025 CONTC/1880/2025	PRADIPTA KUMAR DIANI VS SOMESH KUMAR UPADHYAY, COLLECTOR, DHENKANAL	ADV. VS	// 0 //
88	D-CONTC/14742/2025 CONTC/1881/2025	NAYANA GURU @ KHAMARI VS ANTRYAMI BEHERA, MEDICAL OFFICER I/C, C.H.C BAUNSUNI	BIKASH KARNA VS	// 0 //
89	D-CONTC/16129/2025 CONTC/1882/2025	GAGAN BIHARI BHANJA VS ASHOK KUMAR GIRI, ENGNR. IN CHIEF (CIVIL), ODISHA	ADV. VS	// 0 //
90	D-CONTC/16135/2025 CONTC/1883/2025	NIRANJAN BAHINIPATI VS ASHOK KUMAR GIRI, ENGNR. IN CHIEF (CIVIL), ODISHA	ADV. VS	// 0 //
91	D-CONTC/15221/2025	SUMANTA KUMAR PRADHAN	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1884/2025	VS SUNIL KUMAR PRADHAN,BLOCK EDUCATION OFFICER,ATHAMALLIK,ANGUL	VS	() //
92	D-CONTC/15224/2025 CONTC/1885/2025	SUDHIR KUMAR BEHERA VS ARUN KUMAR SETHI,BLOCK EDUCATION OFFICER,KISHORE NAGAR,ANGUL	ADV. VS	// () //
93	D-CONTC/16157/2025 CONTC/1886/2025	SUMITRA PATTNAIK VS SATYASMAN PANDA,BLOCK EDUCATION OFFICER, GHASIPURA,KEONJHAR	ADV. VS	// () //
94	D-CONTC/15120/2025 CONTC/1887/2025	HAREKRUSHNA GOPAL VS PARUL PATAWARI,IAS	ADV. VS	// () //
95	D-CONTC/15125/2025 CONTC/1888/2025	SANDHYA GANTA VS PARUL PATAWARI,IAS	ADV. VS	// () //
96	D-CONTC/16512/2025 CONTC/1889/2025	HEMA CHANDRA PATTNAIK VS VIR VIKRAM YADAV,IAS	ADV. VS	// () //
97	D-CONTC/16520/2025 CONTC/1890/2025	AKHAYA KUMAR PRADHAN VS VIR VIKRAM YADAV,IAS	ADV. VS	// () //
98	D-CONTC/16525/2025 CONTC/1891/2025	ASHOK KUMAR PATTANAYAK VS VIR VIKRAM YADAV,IAS	ADV. VS	// () //
99	D-CONTC/16328/2025 CONTC/1892/2025	PRABHASINI BHOI VS GIRISH S N, COMMNR. CUM SECY., P.R DEPT.	RAJJEET ROY VS	// () //
100	D-CRLA/10686/2025 CRLA/488/2025	BIDU MAHALI@TIRKEY VS STATE OF ODISHA	BISWAJIT NAYAK VS	BRAHMANITARANG /35 /2017 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000021/2017
101	D-CRLA/11547/2025 CRLA/489/2025	NUAKHAU GAHIR VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /28 /2025 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000007/2025
102	D-CRLA/11851/2025 CRLA/490/2025	NIRAKARA ROUT VS	EKTA AGARWAL VS	CUTTACK VIGILANCE /19 /1996 SPECIAL JUDGE, SPL. COURT,BHUBAN

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLA/6868/2025 CRLA/491/2025	STATE OF ODISHA(VIG.) SASHIDHAR BHOI VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	Cc/000006/2013 LOISINGHA(BOLANGIR) /129 /2015 SPECIAL JUDGE,BALANGIR(Balangir) Spl/000001/2018
104	D-CRLA/11456/2025 CRLA/492/2025	LINGARAJ UDAYASINGH@BAURIA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	JATNI P.S. /377 /2015 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/000129/2015
105	D-CRLA/12124/2025 CRLA/493/2025	MITU@SUNIL KUMAR SWAIN VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATSINGPUR /20 /2013 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR CT/000023/2019
106	D-CRLA/11525/2025 CRLA/494/2025	RUTURAJ BEHERA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	GOLANTHARA (BERHAMPUR) /27 /2021 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/000018/2021
107	D-CRLA/12129/2025 CRLA/495/2025	CHAGALA @ NRUSINGHA BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATSINGPUR /20 /2013 DISTRICT & SESSIONS JUDGE,JAGATSINGPUR CT/000017/2013
108	D-CRLLP/12060/2025 CRLLP/33/2025	STATE OF ODISHA (VIG) VS BIKRAM KUMAR SAHU	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /13 /2019 SPECIAL JUDGE (VIGILANCE), PHULBARI GR/000010/2019
109	D-CRLMA/10527/2025 CRLMA/55/2025	RASMITA SWAIN VS MANAS RANJAN MAHAPATRA	SANJAY KUMAR BEHERA VS	BALUGAON P.S. /236 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000536/2024
110	D-CRLMC/10850/2025 CRLMC/1552/2025	BESARAT KHAN VS STATE OF ODISHA	SURAJ MOHANTY VS	TIGIRIA /240 /2022 J.M.F.C.,TIGIRIA(Cuttack) CT/0000231/2022
111	D-CRLMC/10914/2025 CRLMC/1553/2025	CHHAKEI ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /29 /2013 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/000016/2020
112	D-CRLMC/11113/2025 CRLMC/1554/2025	TUSHAR KUMAR PATNAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000472/2018
113	D-CRLMC/11245/2025 CRLMC/1555/2025	MANOJA NAHAK@MANOJ KUMAR NAHAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	ASKA /111 /2017 J.M.F.C.,ASKA(Ganjam) GR/0000236/2017

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/11288/2025 CRLMC/1556/2025	SUNAKANTA@SURYAKANTA DHIR VS STATE OF ODISHA	SK.ZAFARULLA VS	NILGIRI /258 /2012 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000328/2012
115	D-CRLMC/10944/2025 CRLMC/1557/2025	MD. SAFIQ KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000076/2019
116	D-CRLMC/11783/2025 CRLMC/1558/2025	BABU@PARTHA SARATHI NAYAK VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	PARADEEP /258 /2014 A.D.J.,KUJANG(Jagatsinghapur ) CT/0000039/2019
117	D-CRLMC/11020/2025 CRLMC/1559/2025	DEEPAK MALLIK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	TIRTOL /18 /2024 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000057/2025
118	D-CRLMC/12360/2025 CRLMC/1560/2025	MADHAB SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	KHUNTUNI /8 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000017/2021
119	D-CRLMC/9738/2025 CRLMC/1561/2025	SWARAJYA KUMAR PRADHAN @ SWARAJYA PRADHAN @ AJAYA VS STATE OF ODISHA	SATYABRATA DASH VS	ASKA /20 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000048/2023
120	D-CRLMC/9885/2025 CRLMC/1562/2025	SWARAJYA KUMAR PRADHAN @ SWARAJYA PRADHAN @ AJAYA VS STATE OF ODISHA	SATYABRATA DASH VS	ASKA /19 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000047/2023
121	D-CRLMC/8957/2025 CRLMC/1563/2025	KANHA PAIK @ KANHU VS STATE OF ODISHA	DIPTI REKHA NANDA VS	BHEDEN /213 /2023 J.M.F.C, BHEDEN(Bargarh ) GR/0000202/2023
122	D-CRLMC/10442/2025 CRLMC/1564/2025	RAHUL BHOTRA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	DAMANJODI /27 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Kora TR/0000030/2024
123	D-CRLMC/11259/2025 CRLMC/1565/2025	ASMAT SHAH VS SATYABHAMA PANIGRAHI	CHANDRAKANTA NAYAK VS	/ /0 J.M.F.C,JALESWAR(Baleshwar) ICC/0000116/2024
124	D-CRLMP/12350/2025 CRLMP/507/2025	PRAVA RANJAN MISHRA VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	/ /0 ( //
125	D-CRLMP/10942/2025	SARU KRUSIKA	ANINDYA KUMAR MISHRA	K.SINGHPUR /130 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/508/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/12485/2025 CRLMP/509/2025	MANJU BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHANDAKA P.S. /38 /2025 () //
127	D-CRLREV/11178/2025 CRLREV/213/2025	INDRAJIT DE VS REPUBLIC OF INDIA (CBI)	RAJESWAR HOTA VS	BALIAPAL /85 /2013 DISTRICT & SESIONS JUDGE,BHUBANE CRMC/0000048/2025 //
128	D-FAO/11595/2025 FAO/184/2025	D.M., UNITED INDIA INSURANCE CO. LTD., KHURDA VS SUKADEV BEHERA	RAMESH CHANDRA SAHOO 1 VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000030/2019
129	D-FAO/12597/2025 FAO/185/2025	NATIONAL INSURANCE COMPANY LTD. VS KALANDI CHARAN PATRA	JYOTI RANJAN DEO VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000054/2020
130	D-FAO/16152/2025 FAO/186/2025	M/S. ICICI LOMBARD GIC.LTD., BBSR VS LAXMIDHAR MALLIK	RIMJHIMBALA PATI VS	// COMMISSIONER.FOR WORKMENS COM EC/0000014/2021
131	D-GCRLA/11597/2025 GCRLA/4/2025	STATE OF ODISHA VS PARESH MALLIK	T.K. PRAHARAJ (A.S.C.) VS	BHEDEN /77 /2013 A.D.J.,BARGARH(Bargarh ) CT/0000037/2014
132	D-JCRLA/12342/2025 JCRLA/41/2025	JAYASHANKAR NAIK VS STATE OF ODISHA	ADV. VS	BHAWANIPATNA SADAR /151 /2015 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000044/2024
133	D-JCRLA/12346/2025 JCRLA/42/2025	REPA MURMU VS STATE OF ODISHA	ADV. VS	GORUMOHISANI /68 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000067/2023
134	D-JCRLA/12351/2025 JCRLA/43/2025	PANCHUA BEHERA@BHOI VS STATE OF ODISHA	ADV. VS	SATYABADI /232 /2014 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000007/2024
135	D-JCRLA/12357/2025 JCRLA/44/2025	KAKRUNAKAR JHODIA@KARNAKAR JHODIA VS STATE OF ODISHA	ADV. VS	ANDIRAKANCHA /9 /2018 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000070/2018
136	D-JCRLA/12359/2025 JCRLA/45/2025	DELIN BAGH VS	ADV. VS	KUCHINDA /73 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-LAA/16137/2025 LAA/19/2025	STATE OF ODISHA KUNJABIHARI NAG@KUNJA BIHARI HARIJAN VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	Spl/0000012/2023 // L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000065/2024
138	D-MACA/7687/2025 MACA/484/2025	SAROJ PANDA VS MANAS RANJAN MOHANTY	DIPTI MOHAPATRA VS	// III MACT,JAJPUR(Jajapur ) Mac/0000009/2015
139	D-MACA/11405/2025 MACA/485/2025	D.M., M/S. THE NEW INDIA ASSURANCE CO. LTD., CUTTACK VS SATYAJIT NATH	SOMNATH ROY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000072/2013
140	D-MACA/15726/2025 MACA/486/2025	DIVISIONAL MANAGER M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK VS SANJU BEHERA	PRAKASH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000346/2015
141	D-MACA/16341/2025 MACA/487/2025	RAJKISHORE BEHERA VS NARAYAN CHHATRIYA	PRADEEP KUMAR MISHRA VS	// A.D.J.,DEOGARH(Debagarh ) Mac/0000009/2022
142	D-MACA/11581/2025 MACA/488/2025	M/S. ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS KHOLANA SETHY	AMIT KUMAR NATH VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000130/2023
143	D-MATA/15978/2025 MATA/171/2025	RAJIB CHANDRA RAY VS NIHARIKA SAMAL	SURESH KUMAR JENA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000193/2022
144	D-RPFAM/13735/2025 RPFAM/105/2025	PRIYAMBADA SINGH VS RITESH BALIARSINGH	SANTOSH KUMAR SAMANTARAY VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000047/2020
145	D-RPFAM/12392/2025 RPFAM/106/2025	PRASANTA MAHALIK VS NISHAKAR MAHALIK	PRANAYANEE DASMOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000133/2024
146	D-RPFAM/15185/2025 RPFAM/107/2025	BADAL NAYAK VS ANURADHA NAYAK	SIBA PRASAD PATRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur IA/0000017/2024
147	D-RSA/16270/2025 RSA/211/2025	SANTOSH KUMAR RATH VS NARAYANCHETTI JAYASHREE	ASHOK DAS VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP RFA/0000102/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RSA/15192/2025 RSA/212/2025	SWARNAMAYEE PATRA VS NARAYAN PANDA	SMITA RANJAN PATNAIK VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000008/2023
149	D-TRP(C)/15936/2025 TRP(C)/117/2025	ROJALIN MALIK VS MAHESWAR MALIK	ANJAN KUMAR JENA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000057/2025
150	D-WA/14736/2025 WA/764/2025	RAMACHANDRA SATAPATHY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
151	D-WA/14815/2025 WA/765/2025	SUKANTILATA DAS VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
152	D-WA/10737/2025 WA/766/2025	STATE OF ODISHA VS BAIDYANATH DASH	SAROJ KUMAR JEE, A.G.A. VS	// 0 //
153	D-WA/16332/2025 WA/767/2025	KARUNAKAR SETH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
154	D-WA/14641/2025 WA/768/2025	STATE OF ODISHA VS LIKU PANDA	SONAK MISHRA,A.S.C VS	// 0 //
155	D-WP(C)/16203/2025 WP(C)/11192/2025	SAMITA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
156	D-WP(C)/16531/2025 WP(C)/11193/2025	DURYADHAN MOHANTA VS STATE OF ODISHA	JYOTIRANJAN KAR VS	// 0 //
157	D-WP(C)/16453/2025 WP(C)/11194/2025	PRATIVA BLOCK LEVEL MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
158	D-WP(C)/16209/2025 WP(C)/11195/2025	PADMALOCHAN BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
159	D-WP(C)/16342/2025	SUBASH JENA	BIKASH KUMAR ROUTRAY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11196/2025	VS STATE OF ORISSA	VS	0 //
160	D-WP(C)/14326/2025 WP(C)/11197/2025	SANTOSH KUMAR SAHOO @ SANTOSH KUMAR SAHU VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
161	D-WP(C)/13328/2025 WP(C)/11198/2025	PRANA KISHORE MISHRA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
162	D-WP(C)/16444/2025 WP(C)/11199/2025	NIASHA BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
163	D-WP(C)/14483/2025 WP(C)/11200/2025	NIRUPAMA RATH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
164	D-WP(C)/16289/2025 WP(C)/11201/2025	NILADRI BIHARI PATTANAYAK VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	JAYADEBA BEHERA VS	// 0 //
165	D-WP(C)/12314/2025 WP(C)/11202/2025	D.M., NATIONAL INSURANCE CO.LTD, CUTTACK VS KUNTI NAYAK	PRASANTA KUMAR MAHALI VS	// 0 //
166	D-WP(C)/14463/2025 WP(C)/11203/2025	SARAT KUMAR MUND VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
167	D-WP(C)/15923/2025 WP(C)/11204/2025	NIHARIKA NAYAK VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
168	D-WP(C)/16204/2025 WP(C)/11205/2025	NALINEE PRAVA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
169	D-WP(C)/16275/2025 WP(C)/11206/2025	UPENDRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
170	D-WP(C)/12550/2025 WP(C)/11207/2025	KEDAR KUMAR SAHOO VS	ACHYUTANANDA PATTANAİK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/14564/2025 WP(C)/11208/2025	AUTHORIZED OFFICER, INDIAN OVERSEAS BANK, REGIONAL OFFICE, SAMD DEPT., KHURDA GIRIJA SANKAR NANDA VS STATE OF ODISHA	PAMI RATH VS	// // 0 //
172	D-WP(C)/16278/2025 WP(C)/11209/2025	ASHOK KUMAR BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
173	D-WP(C)/16303/2025 WP(C)/11210/2025	BALARAM PARIDA VS STATE OF ODISHA	KABI RANJAN MOHANTY VS	// 0 //
174	D-WP(C)/15325/2025 WP(C)/11211/2025	CHUDAMANI PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
175	D-WP(C)/16212/2025 WP(C)/11212/2025	DR.HIMANSU SEKHAR PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
176	D-WP(C)/16425/2025 WP(C)/11213/2025	NARENDRA PRASAD KHETI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
177	D-WP(C)/15326/2025 WP(C)/11214/2025	ANAND CHOUDHURY VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
178	D-WP(C)/16529/2025 WP(C)/11215/2025	SADHANA SAHANI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
179	D-WP(C)/15874/2025 WP(C)/11216/2025	BINAPANI PATEL VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
180	D-WP(C)/16297/2025 WP(C)/11217/2025	SURESH CHANDRA BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
181	D-WP(C)/16313/2025 WP(C)/11218/2025	SANTANU KUSUM @ PAN VS NARAYAN PAN	PABITRA KUMAR NAYAK VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/15875/2025 WP(C)/11219/2025	SAYAD AJMER ALLI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
183	D-WP(C)/16183/2025 WP(C)/11220/2025	KHAGESWAR PATRA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
184	D-WP(C)/15877/2025 WP(C)/11221/2025	LOKANATH BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
185	D-WP(C)/16305/2025 WP(C)/11222/2025	PABITRAMOHAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
186	D-WP(C)/16228/2025 WP(C)/11223/2025	JAYANTI MEKAP VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
187	D-WP(C)/12897/2025 WP(C)/11224/2025	ROHIT KUMAR SANTUKA VS SANDEEPJAISWAL	NALINI KANTA DASH VS	// 0 //
188	D-WP(C)/16405/2025 WP(C)/11225/2025	DEBENDRA KUMAR BADHAI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
189	D-WP(C)/15880/2025 WP(C)/11226/2025	KALAKARA BHITRIA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
190	D-WP(C)/15962/2025 WP(C)/11227/2025	GADADHAR PRADHAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
191	D-WP(C)/15637/2025 WP(C)/11228/2025	SANTIREKHA PANDA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
192	D-WP(C)/15883/2025 WP(C)/11229/2025	SADANANDA PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
193	D-WP(C)/16424/2025	MAHALAXMI SHG,BALANGIR	SUBRAT KUMAR DAS	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11230/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/16443/2025 WP(C)/11231/2025	MAA SANTOSHI SHG, KENDUMUNDI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
195	D-WP(C)/14312/2025 WP(C)/11232/2025	BHAGABATI MANDAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
196	D-WP(C)/13644/2025 WP(C)/11233/2025	KAPILSHARMA @ KAPIL KUMAR SHARMA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
197	D-WP(C)/16362/2025 WP(C)/11234/2025	KAIBALA KETAKI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
198	D-WP(C)/15893/2025 WP(C)/11235/2025	BANA BIHARI BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
199	D-WP(C)/15896/2025 WP(C)/11236/2025	PRAHALLAD CHHATAR VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
200	D-WP(C)/12953/2025 WP(C)/11237/2025	NIRANJAN MISHRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
201	D-WP(C)/14258/2025 WP(C)/11238/2025	BASANTA KUMAR SATAPATHY VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
202	D-WP(C)/16374/2025 WP(C)/11239/2025	AKULA SAHU VS STATE OF ORISSA	KURESH PRASAD DASH VS	// 0 //
203	D-WP(C)/15898/2025 WP(C)/11240/2025	SURESH CHANDRA MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
204	D-WP(C)/15935/2025 WP(C)/11241/2025	ANIL KUMAR SAHOO VS	ARUN KUMAR PATRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/14486/2025 WP(C)/11242/2025	STATE OF ODISHA S.K.ABDUL RAHEMAN VS	CHITTA RANJAN PATTNAIK VS	// // 0
206	D-WP(C)/16085/2025 WP(C)/11243/2025	STATE OF ODISHA SRIKANTA SAHU VS	SHARMISTHA SAMAL VS	// // 0
207	D-WP(C)/14684/2025 WP(C)/11244/2025	STATE OF ODISHA NALINI APAT VS	PARTHA SARATHI DAS VS	// // 0
208	D-WP(C)/15998/2025 WP(C)/11245/2025	STATE OF ODISHA MANJULATA DAS VS	PARSURAM PANDA VS	// // 0
209	D-WP(C)/14696/2025 WP(C)/11246/2025	STATE OF ODISHA RUNUBALA SAHOO VS	RAMANI KANTA PATTANAIAK VS	// // 0
210	D-WP(C)/15892/2025 WP(C)/11247/2025	TULU BEHERA SABITA PATEL VS	RANJIT SAMAL VS	// // 0
211	D-WP(C)/16217/2025 WP(C)/11248/2025	STATE OF ORISSA MOHAMMAD MANSUR RAZA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
212	D-WP(C)/16047/2025 WP(C)/11249/2025	STATE OF ODISHA RAMESH CHANDRA DALUA VS	PRAKASH KUMAR ROUT VS	// // 0
213	D-WP(C)/16506/2025 WP(C)/11250/2025	STATE OF ODISHA PUSPITA KUMARI NATH VS	ABHIRAM SWAIN VS	// // 0
214	D-WP(C)/14631/2025 WP(C)/11251/2025	STATE OF ODISHA SABITA GRAHACHARYA VS	SHASHI BHUSAN JENA VS	// // 0
215	D-WP(C)/16535/2025 WP(C)/11252/2025	STATE OF ODISHA JITENDRA SAHU VS	PRADEEP KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/16171/2025 WP(C)/11253/2025	RAJKRISHNA PANDIT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
217	D-WP(C)/14652/2025 WP(C)/11254/2025	SUKANTA KUMAR DAS VS THE CHIEF MANAGER AND A.O. OF UCO BANK, BALASORE	BIKRAM CHANDRA GHADEI VS	// 0 //
218	D-WP(C)/16508/2025 WP(C)/11255/2025	CHANDRAJIT NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
219	D-WP(C)/16234/2025 WP(C)/11256/2025	SURESH CHANDRA PARIJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
220	D-WP(C)/14377/2025 WP(C)/11257/2025	BISWAJIT MALIK VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
221	D-WP(C)/14627/2025 WP(C)/11258/2025	KHADIA MALLIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
222	D-WP(C)/16079/2025 WP(C)/11259/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
223	D-WP(C)/14484/2025 WP(C)/11260/2025	PADMABATI BESHRA VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
224	D-WP(C)/14828/2025 WP(C)/11261/2025	AMIYA KUMAR BARIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
225	D-WP(C)/15230/2025 WP(C)/11262/2025	MAHATMA GANDHI MAHAVIDYALAYA, MAYURBHANJ VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
226	D-WP(C)/15286/2025 WP(C)/11263/2025	BIDYADHAR BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
227	D-WP(C)/14796/2025	SANTANU KUMAR KHUNTIA	LALATENDU SAMAL	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11264/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/16495/2025 WP(C)/11265/2025	AMIYA RANJAN SAHOO VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
229	D-WP(C)/15595/2025 WP(C)/11266/2025	SUSIL KUMAR BARAL VS THE CHIEF EXECUTIVE OFFICER, TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD., GANJAM	GOPAL PRASAD JENA VS	// 0 //
230	D-WP(C)/16498/2025 WP(C)/11267/2025	DIPTIMAYI BEHERA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
231	D-WP(C)/15928/2025 WP(C)/11268/2025	SANTOSH PATTANAIAK VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
232	D-WP(C)/14792/2025 WP(C)/11269/2025	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
233	D-WP(C)/16052/2025 WP(C)/11270/2025	SURESH KUMAR DASH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
234	D-WP(C)/14795/2025 WP(C)/11271/2025	MIHIR KUMAR PAL VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
235	D-WP(C)/15121/2025 WP(C)/11272/2025	SADANANDA SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
236	D-WP(C)/16119/2025 WP(C)/11273/2025	SAMPURNA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
237	D-WP(C)/15926/2025 WP(C)/11274/2025	SOMYA RANJAN SAHOO VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
238	D-WP(C)/15194/2025 WP(C)/11275/2025	SK. GOLAM HYDER ALLI VS	JAJATI KISHORE MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/16189/2025 WP(C)/11276/2025	STATE OF ODISHA BINATI NAYAK VS	SHARMISTHA SAMAL VS	// // ()
240	D-WP(C)/16216/2025 WP(C)/11277/2025	STATE OF ODISHA SAROJINI BEHERA VS	PRADIPTA KISHORE BHUYAN VS	// // ()
241	D-WP(C)/12623/2025 WP(C)/11278/2025	STATE OF ODISHA M/S PAYIK SENTINELS PVT. LTD., KHURDA VS	SAILABALA JENA VS	// // ()
242	D-WP(C)/14947/2025 WP(C)/11279/2025	STATE OF ODISHA BEVERAGES CORPORATION LTD., KHURDA GITANJALI BEURIA VS	GOPAL CHARAN MOHANTY VS	// // ()
243	D-WP(C)/15483/2025 WP(C)/11280/2025	THE MANAGER, UNION BANK OF INDIA, C.D.A. BRANCH, CUTTACK PRAMOD KUMAR DAS VS	LAXMAN BHOI VS	// // ()
244	D-WP(C)/12658/2025 WP(C)/11281/2025	STATE OF ODISHA JAGABANDHU PRUSTY VS	PRAMOD CHANDRA SEJPADA VS	// // ()
245	D-WP(C)/16095/2025 WP(C)/11282/2025	STATE OF ODISHA KALPANA BEHERA VS	SHARMISTHA SAMAL VS	// // ()
246	D-WP(C)/16522/2025 WP(C)/11283/2025	STATE OF ODISHA MANOJ KHILARI VS	BISWARANJAN MAHARATHA VS	// // ()
247	D-WP(C)/15223/2025 WP(C)/11284/2025	STATE OF ODISHA DIBYARANI MOHAPATRA VS	SAMEER KUMAR DAS VS	// // ()
248	D-WP(C)/16620/2025 WP(C)/11285/2025	DISTRICT AND SESSION JUDGE, NAYAGARH DR. KASHI BISWANATH SOREN VS	SHASHI BHUSAN JENA VS	// // ()
249	D-WP(C)/12309/2025 WP(C)/11286/2025	STATE OF ODISHA RATNAKAR BISWAL VS REVENUE INSPECTOR BALASORE SADAR,BALASORE	DIBAKAR BISWAL VS	// // () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/16527/2025 WP(C)/11287/2025	DILESWAR MAHAKUL VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
251	D-WP(C)/15707/2025 WP(C)/11288/2025	ASHUPADA MOHAPATRA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
252	D-WP(C)/16284/2025 WP(C)/11289/2025	CHIKUMINA PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
253	D-WP(C)/16532/2025 WP(C)/11290/2025	SWARNA PODH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
254	D-WP(C)/12391/2025 WP(C)/11291/2025	JAGABANDHU DIGAL VS COMMISSIONER, COMMERCIAL TAX AND GST ODISHA, CUTTACK	BYOMKESH TRIPATHY VS	// 0 //
255	D-WP(C)/16534/2025 WP(C)/11292/2025	BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
256	D-WP(C)/13323/2025 WP(C)/11293/2025	PRANA KISHORE MISHRA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
257	D-WP(C)/16618/2025 WP(C)/11294/2025	NALINI PRABHA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
258	D-WP(C)/15807/2025 WP(C)/11295/2025	DURGA PRASAD PATNAIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
259	D-WP(C)/16045/2025 WP(C)/11296/2025	DR. KALI CHARAN PURTTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
260	D-WP(C)/15859/2025 WP(C)/11297/2025	REENA PATTNAIK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
261	D-WP(C)/16040/2025	PRAKASH KUMAR JENA	AKSHAYA KUMAR JENA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11298/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/16060/2025 WP(C)/11299/2025	SUDHANSHU BHUSAN MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
263	D-WP(C)/14307/2025 WP(C)/11300/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
264	D-WP(C)/11045/2025 WP(C)/11301/2025	RAJA KISHORE SAHOO VS AKSHAYA KUMAR SAHOO	CHANDRAKANTA NAYAK VS	// 0 //
265	D-WP(C)/16316/2025 WP(C)/11302/2025	PURUSOTTAM DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
266	D-WP(C)/16314/2025 WP(C)/11303/2025	PARAPATHI LACHHAMAYA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
267	D-WP(C)/15866/2025 WP(C)/11304/2025	SANDHYARANI SARANGI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
268	D-WP(C)/12530/2025 WP(C)/11305/2025	GOURANG CHARAN NAYAK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
269	D-WP(C)/12811/2025 WP(C)/11306/2025	JASODA PATTANAYAK VS THE MANAGER (P AND P.REA), EMAMI PAPER MILLS LTD., BALESWAR	BIJAY LAKSHMI BERA VS	// 0 //
270	D-WP(C)/13282/2025 WP(C)/11307/2025	TARAKANTA NANDA VS THE COMMISSIONER OF ENDOWMENTS, ODISHA, KHURDA	ANUP UDAYA SENAPATI VS	// 0 //
271	D-WP(C)/14556/2025 WP(C)/11308/2025	BHABAGRAHI DATTI VS STATE OF ODISHA	LAXMI PRASAD DWIVEDI VS	// 0 //
272	D-WP(C)/16768/2025 WP(C)/11309/2025	SAJANA MAHJI VS	BHASKAR SAMANTARAY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/14304/2025 WP(C)/11310/2025	STATE OF ODISHA PRASANA KUMAR SAHOO VS	BASUDEV BARIK VS	// // 0
274	D-WP(C)/16883/2025 WP(C)/11311/2025	STATE OF ODISHA AJAYA KUMAR SETHI VS	GYANA RANJAN SETHI VS	// // 0
275	D-WP(C)/13754/2025 WP(C)/11312/2025	STATE OF ODISHA DILLIP KUMAR JENA VS	GOPAL PRASAD JENA VS	// // 0
276	D-WP(C)/16000/2025 WP(C)/11313/2025	THE STATE OF ODISHA GOPAL CHANDRA BISOI VS	BIPLABA MOHANTY VS	// // 0
277	D-WP(C)/15616/2025 WP(C)/11314/2025	STATE OF ODISHA CHITTA RANJAN MISHRA VS	ACHYUTANANDA PATTANAİK VS	// // 0
278	D-WP(C)/14835/2025 WP(C)/11315/2025	STATE OF ODISHA JAYANTA SAMANTARAY VS	SUDEEP KUMAR SARANGI VS	// // 0
279	D-WP(C)/15623/2025 WP(C)/11316/2025	STATE OF ORISSA NURSINGH CHARAN KAR @ NURSINGH KAR VS	ASHOK KUMAR SAHOO VS	// // 0
280	D-WP(C)/16870/2025 WP(C)/11317/2025	STATE OF ODISHA ALEKHA MANDIR, BARAGARH VS	AMIT PRASAD BOSE VS	// // 0
281	D-WP(C)/16006/2025 WP(C)/11318/2025	STATE OF ODISHA NITYANANDA FARAK VS	MADHAB LAL AGARWAL VS	// // 0
282	D-WP(C)/16864/2025 WP(C)/11319/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE CUTTACK SRIMAT ALEKH MANDIR, BARGARH VS	AMIT PRASAD BOSE VS	// // 0
283	D-WP(C)/16866/2025 WP(C)/11320/2025	STATE OF ODISHA SHREE KRISHNA BHANJANASHRAM DURGA PUJA MANDALI, BARAGARH VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/16872/2025 WP(C)/11321/2025	ALEKH MANDIR, BARGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
285	D-WP(C)/16869/2025 WP(C)/11322/2025	SHANKAR SAWADIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
286	D-WP(C)/16854/2025 WP(C)/11323/2025	RAJIBLOCHAN GOUDA VS THE COLLECTOR OF THE DISTRICT OF MALKANGIRI, MALKANGIRI	JYOTSNA RANI TRIPATHY VS	// 0 //
287	D-WP(C)/16589/2025 WP(C)/11324/2025	M/S.DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
288	D-WP(C)/16868/2025 WP(C)/11325/2025	RAMNIWAS AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
289	D-WP(C)/14753/2025 WP(C)/11326/2025	SISHIRA KUMAR BEHERA VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
290	D-WP(C)/16871/2025 WP(C)/11327/2025	ALEKH MANDIR, BARAGARH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
291	D-WP(C)/16500/2025 WP(C)/11328/2025	BIKRAM KAMAR @ BIKRAM LUHURA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
292	D-WP(C)/16295/2025 WP(C)/11329/2025	RAMESH CHANDRA PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
293	D-WP(C)/8606/2025 WP(C)/11330/2025	JOGI SUTAR VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
294	D-WP(C)/16637/2025 WP(C)/11331/2025	BISHNU CHARAN BISOI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
295	D-WP(C)/16914/2025	LALA DEBASIS RAY	SUKANTA KUMAR DALAI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11332/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16911/2025 WP(C)/11333/2025	CHANDRAKANTA SATAPATHY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
297	D-WP(C)/14755/2025 WP(C)/11334/2025	PEMA DEI @ PREMA DEI VS UNION OF INDIA	SANJIB KUMAR BHANJADEO VS	// 0 //
298	D-WP(C)/16913/2025 WP(C)/11335/2025	PABITRA RANJAN NAYAK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
299	D-WP(C)/16919/2025 WP(C)/11336/2025	MAA SIDDHA CHANDI SELF HELP GROUP, PATAPUR, JAJPUR VS STATE OF ORISSA	PRATIK NAYAK VS	// 0 //
300	D-WP(C)/14803/2025 WP(C)/11337/2025	ODISHA LIFT IRRIGATION CORPORATION LTD., KHURDA VS STATE BANK OF INDIA, BBSR	AKSHAYA KUMAR PANDEY VS	// 0 //
301	D-WP(C)/16936/2025 WP(C)/11338/2025	SAROJ KUMAR PALEI VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
302	D-WP(C)/14661/2025 WP(C)/11339/2025	DURGA MADHAB NAYAK VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
303	D-WP(C)/16560/2025 WP(C)/11340/2025	KISHORE CHANDRA PATRO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
304	D-WP(C)/14768/2025 WP(C)/11341/2025	ARTATRANA MISHRA VS CERTIFICATE OFFICER CUM SUB COLLECTOR, BARGARH	DOLAGOBINDA MOHAPATRA VS	// 0 //
305	D-WP(C)/15035/2025 WP(C)/11342/2025	SARBESWAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
306	D-WP(C)/15361/2025 WP(C)/11343/2025	SALILA MOHAPATRA VS	SUDEEP KUMAR SARANGI VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/16240/2025 WP(C)/11344/2025	STATE OF ODISHA SAKUNTALA PANDA VS STATE OF ODISHA	PRINCE PATNAIK VS	// // 0 //
308	D-WP(C)/16169/2025 WP(C)/11345/2025	NETA SECURITY SERVICES PVT. LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
309	D-WP(C)/14804/2025 WP(C)/11346/2025	ODISHA LIFT IRRIGATION CORPORATION LTD.,KHURDA VS STATE BANK OF INDIA BHUBANESWAR	AKSHAYA KUMAR PANDEY VS	// 0 //
310	D-WP(C)/16526/2025 WP(C)/11347/2025	RABINDRA MAHANANDIA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
311	D-WP(C)/16865/2025 WP(C)/11348/2025	BIDYADHAR HATI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
312	D-WP(C)/16564/2025 WP(C)/11349/2025	BABU MALIKA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
313	D-WP(C)/14709/2025 WP(C)/11350/2025	PREMALATA PANIGRAHI @ PREMALATA DEI VS N.H.A.OF INDIA, KEONJHAR	PRASANTA KUMAR SATAPATHY VS	// 0 //
314	D-WP(C)/16962/2025 WP(C)/11351/2025	M/S. SABYASACHI MAHAKUL, DHENKANAL VS EXECUTIVE OFFICER, NAC BHUBAN, DHENKANAL	SUDEEPTA KUMAR SINGH VS	// 0 //
315	D-WP(C)/16528/2025 WP(C)/11352/2025	DR. MOHAN CHARAN MOHANTY VS THE REGISTRAR UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
316	D-WP(C)/14805/2025 WP(C)/11353/2025	ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR VS STATE BANK OF INDIA , KHURDA	AKSHAYA KUMAR PANDEY VS	// 0 //
317	D-WP(C)/11905/2025 WP(C)/11354/2025	GOPAL CHANDRA SAHOO VS NABAGHANA SAHOO	BADRINARAYAN PANDA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/16539/2025 WP(C)/11355/2025	HIREN PODH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
319	D-WP(C)/14813/2025 WP(C)/11356/2025	PURNA CHANDRA DHIR DEO SAMANTA VS STATE OF ODISHA	SAROJ KUMAR MOHANTY VS	// 0 //
320	D-WP(C)/15606/2025 WP(C)/11357/2025	RABINDRA KUMAR NATH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
321	D-WP(C)/13796/2025 WP(C)/11358/2025	KARTIKA CHANDRA KAMILA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
322	D-WP(C)/14009/2025 WP(C)/11359/2025	RABINDRA KUMAR JENA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
323	D-WP(C)/15350/2025 WP(C)/11360/2025	SUBAL SWAIN VS THE SUB DIVISIONAL OFFICER (SDO) TPCODL , PURI	JEEVANJYOTI MOHANTY VS	// 0 //
324	D-WP(C)/16365/2025 WP(C)/11361/2025	AJAY KUMAR DEY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
325	D-WP(C)/16906/2025 WP(C)/11362/2025	RANJAN KUMAR ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
326	D-WP(C)/16354/2025 WP(C)/11363/2025	THE MANAGEMENT IN CHARGE PRESIDENT , SUB DIVISIONAL HOUSE BUILDING, JAYPORE VS THE P.O. LABOUR COURT , JAYPORE	NAGANATH BHUYAN VS	// 0 //
327	D-WP(C)/16545/2025 WP(C)/11364/2025	SARMA KHILARI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
328	D-WP(C)/14806/2025 WP(C)/11365/2025	ODISHA LIFT IRRIGATION CORPORATION LTD.,KHURDA VS STATE BANK OF INDIA BHUBANESWAR	AKSHAYA KUMAR PANDEY VS	// 0 //
329	D-WP(C)/14842/2025	RAMA CHANDRA MOHANTY	NALINI KANTA DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11366/2025	VS DEBTS RECOVERY TRIBUNAL, CUTTACK	VS	0 //
330	D-WP(C)/16614/2025 WP(C)/11367/2025	MANISHA PATI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
331	D-WP(C)/16890/2025 WP(C)/11368/2025	JYOTI BEHERA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
332	D-WP(C)/14138/2025 WP(C)/11369/2025	SUDARSAN NAHAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
333	D-WP(C)/16680/2025 WP(C)/11370/2025	PRADIP KUMAR MEHER VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
334	D-WP(C)/16861/2025 WP(C)/11371/2025	SAROJ PRADHAN VS THE TAHASILDAR, PIPILI	PITAMBAR PATRA VS	// 0 //
335	D-WP(C)/14921/2025 WP(C)/11372/2025	YARABA SRINIBASULU VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
336	D-WP(C)/15757/2025 WP(C)/11373/2025	PARAMANANDA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
337	D-WP(C)/14481/2025 WP(C)/11374/2025	GOPINATH MURMU @ MAJHI VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
338	D-WP(C)/14166/2025 WP(C)/11375/2025	RABIKAR @ RABIKARA PADHAN VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
339	D-WP(C)/14962/2025 WP(C)/11376/2025	SANGRAM MOHANTY VS STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
340	D-WP(C)/15734/2025 WP(C)/11377/2025	PRAHALAD KUMAR SAHU VS	MADHAB LAL AGARWAL VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/15650/2025 WP(C)/11378/2025	ASSISTANT COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE TAPASWINI RATH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //
342	D-WP(C)/16499/2025 WP(C)/11379/2025	KRUSHNA CHANDRA MEHER VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
343	D-WP(C)/16818/2025 WP(C)/11380/2025	BHADRESWAR PATRA VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	JIBAN RANJAN DASH VS	// 0 //
344	D-WP(C)/16654/2025 WP(C)/11381/2025	RATANA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
345	D-WP(C)/16908/2025 WP(C)/11382/2025	SWARNAPRAVA PRADHAN VS M/S BANADURGA TRADER	SEKH ZAKIR SUSSIN VS	// 0 //
346	D-WP(C)/15652/2025 WP(C)/11383/2025	MAHURA PALEI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
347	D-WP(C)/15862/2025 WP(C)/11384/2025	MANA MOHAN BHUYAN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
348	D-WP(C)/16842/2025 WP(C)/11385/2025	NIRUKESH MISHRA VS CHAIRMAN, ODISHA MINING CORPORATION LIMITED, O.M.C.LTD., BBSR	BIDESH RANJAN BEHERA VS	// 0 //
349	D-WP(C)/15868/2025 WP(C)/11386/2025	SVR PKP BUILDCON PRIVATE LIMITED.,GANJAM VS UNION OF INDIA	NALINI KANTA DASH VS	// 0 //
350	D-WP(C)/16568/2025 WP(C)/11387/2025	BAMAN CHARAN SETHI VS EXECUTIVE ENGINEER, ELECTRICAL	SURESH CHANDRA DASH VS	// 0 //
351	D-WP(C)/15991/2025 WP(C)/11388/2025	SANATAN PARIDA VS UNION BANK OF INDIA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/16548/2025 WP(C)/11389/2025	SAPANA SETHI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //
353	D-WP(C)/13337/2025 WP(C)/11390/2025	PRANA KISHORE MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //
354	D-WPCRL/10535/2025 WPCRL/46/2025	BASANTA MAHARANA VS STATE OF ODISHA	SAYANTAN PANDA VS	Maitri Vihar PS /46 /2025 () //
355	D-ABLAPL/10675/2025 ABLAPL/4614/2025	MD.ZAKIR HOSSAIN VS STATE OF ODISHA	RUCHI RAJGARHIA VS	/ /0 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000013/2025
356	D-ABLAPL/11317/2025 ABLAPL/4615/2025	HARIBANDHU PRADHAN @ HARIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /60 / () //
357	D-ABLAPL/11347/2025 ABLAPL/4616/2025	BAPUNU @ BIRSEN BARIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /113 /2025 () //
358	D-ABLAPL/12002/2025 ABLAPL/4617/2025	MITU @ SUSANTA KUMAR SAHU @ SUSANTA KU. SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /215 /2017 () //
359	D-ABLAPL/11438/2025 ABLAPL/4618/2025	BABULI @ BABURAM MAJHI VS STATE OF ODISHA	MANORANJAN MISHRA VS	KUJANGA /134 /2025 () //
360	D-ABLAPL/12005/2025 ABLAPL/4619/2025	ASHISH KUMAR SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	OLATPUR /45 /2025 () //
361	D-ABLAPL/11573/2025 ABLAPL/4620/2025	PRASHANT BISWAL @ PAPU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	RENGALI /76 /2025 () //
362	D-ABLAPL/10687/2025 ABLAPL/4621/2025	BASANTA KUMAR ROUT VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BAGHAMARI /125 /2023 () //
363	D-ABLAPL/12009/2025	BABULI @ BASANTA KUMAR PRADHAN	NARENDRA KUMAR LENKA	KHANDAPARA /52 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4622/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12020/2025 ABLAPL/4623/2025	PURNA CHANDRA MAHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
365	D-ABLAPL/12017/2025 ABLAPL/4624/2025	BISWA SHANKAR PATRA @ BABULI PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /422 /2024 () //
366	D-ABLAPL/12021/2025 ABLAPL/4625/2025	MANTU @ MANTOO NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIALI /92 /2024 () //
367	D-ABLAPL/11632/2025 ABLAPL/4626/2025	SUSHIL KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CUTTACK SADAR /264 /2025 () //
368	D-ABLAPL/11807/2025 ABLAPL/4627/2025	BISHNU PRASAD SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /205 /2025 () //
369	D-ABLAPL/12022/2025 ABLAPL/4628/2025	ABHAYA KUMAR MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
370	D-ABLAPL/11809/2025 ABLAPL/4629/2025	SALMAN KHAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BAIDESWAR /60 /2025 () //
371	D-ABLAPL/11861/2025 ABLAPL/4630/2025	SHAKTI PRASAD MOHANTY VS STATE OF ODISHA	SATYAJIT DAS VS	JAGATPUR /239 /2025 () //
372	D-ABLAPL/12024/2025 ABLAPL/4631/2025	DILIP BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KULABIRA /60 /2025 () //
373	D-ABLAPL/12018/2025 ABLAPL/4632/2025	DAMBARUDHAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	KENDRAPARA SADAR /187 /2025 () //
374	D-ABLAPL/11906/2025 ABLAPL/4633/2025	SAMSURA BEGUM VS	SIDDHARTH GOUTAM DAS VS	PIPLI /123 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/12049/2025 ABLAPL/4634/2025	STATE OF ODISHA LIJA RANI MOHANTY VS STATE OF ODISHA	RAKESH BEHERA VS	// / /0 S.D.J.M.,HINDOL(Dhenkanal)
376	D-ABLAPL/12028/2025 ABLAPL/4635/2025	KALI CHARAN PANIGRAHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	2(B)CC/000011/2022 BADAMBADI /86 /2025 ( ) //
377	D-ABLAPL/11931/2025 ABLAPL/4636/2025	LIPU PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /93 /2025 ( ) //
378	D-ABLAPL/11938/2025 ABLAPL/4637/2025	INDRAJIT PRADHAN @ KANHA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	BARANGA /188 /2025 ( ) //
379	D-ABLAPL/12041/2025 ABLAPL/4638/2025	SANTANU PARICHHA @ SANTANU KUMAR PARICHHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BERHAMPUR TOWN /161 /2017 ( ) //
380	D-ABLAPL/12050/2025 ABLAPL/4639/2025	CHANDAN MALIK @ CHANDARA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /271 /2023 ( ) //
381	D-ABLAPL/11948/2025 ABLAPL/4640/2025	RAJIB LOCHAN SAHOO VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /169 /2025 ( ) //
382	D-ABLAPL/12062/2025 ABLAPL/4641/2025	VIKAS GOEL VS STATE OF ODISHA	BIKAS SWAIN VS	INDUSTRIAL ESTATE PS /248 /2024 ( ) //
383	D-ABLAPL/12161/2025 ABLAPL/4642/2025	JAGYASINI PUROHIT VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ /0 ( ) //
384	D-ABLAPL/12047/2025 ABLAPL/4643/2025	BISHNU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /84 /2025 ( ) //
385	D-ABLAPL/12162/2025 ABLAPL/4644/2025	AMIYA SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /84 /2025 ( ) //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/11991/2025 ABLAPL/4645/2025	MUNA SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /384 /2025 ) //
387	D-ABLAPL/11647/2025 ABLAPL/4646/2025	MAHABIRLAL GUPTA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BHADRAK TOWN /68 /2025 ) //
388	D-ABLAPL/11993/2025 ABLAPL/4647/2025	SIRSASANA BAGH @ SISASAN BAGH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KASHIPUR /125 /2014 ) //
389	D-ABLAPL/12087/2025 ABLAPL/4648/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 ) //
390	D-ABLAPL/11910/2025 ABLAPL/4649/2025	SONALI RANASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /85 /2025 ) //
391	D-ABLAPL/12088/2025 ABLAPL/4650/2025	LOKESH MALLICK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	PAHALA /108 /2025 ) //
392	D-ABLAPL/11996/2025 ABLAPL/4651/2025	JAYAKRUSHNA KARMI @ BABA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /51 /2025 ) //
393	D-ABLAPL/11911/2025 ABLAPL/4652/2025	LAXMIPRIYA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	CHANDAKA P.S. /62 /2025 ) //
394	D-ABLAPL/12089/2025 ABLAPL/4653/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /50 /2025 ) //
395	D-ABLAPL/11953/2025 ABLAPL/4654/2025	SUDARSAN DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALICHANDRAPUR /87 /2025 ) //
396	D-ABLAPL/12097/2025 ABLAPL/4655/2025	BUDHIMANT BARIK @ BUDHIA BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /241 /2024 ) //
397	D-ABLAPL/12092/2025	SK. NAIM @ SK. NAIN	SANDEEP RAJ PANDA	KANJIPANI /26 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4656/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/11917/2025 ABLAPL/4657/2025	BHAGABATI SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /72 /2024 () //
399	D-ABLAPL/12105/2025 ABLAPL/4658/2025	OMPRAKASH PRADHAN @ PADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /193 /2023 () //
400	D-ABLAPL/12116/2025 ABLAPL/4659/2025	SUSHANTA KUMAR SENAPATI @ RINKU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /191 /2025 () //
401	D-ABLAPL/11952/2025 ABLAPL/4660/2025	AJAY BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /70 /2025 () //
402	D-ABLAPL/12139/2025 ABLAPL/4661/2025	BIBHUTI BHUSAN PATRA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /356 /2021 () //
403	D-ABLAPL/12121/2025 ABLAPL/4662/2025	DHIREN KUMAR NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARIA /42 /2025 () //
404	D-ABLAPL/11968/2025 ABLAPL/4663/2025	BISWAMBAR MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /159 /2025 () //
405	D-ABLAPL/12160/2025 ABLAPL/4664/2025	BIBHUTI BHUSAN PUROHIT VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ /0 () //
406	D-ABLAPL/10684/2025 ABLAPL/4665/2025	GAGAN GARADA VS STATE OF ODISHA	SURYAKANTA DASH VS	NABARANGAPUR TOWN /386 /2022 () //
407	D-ABLAPL/11019/2025 ABLAPL/4666/2025	ISMAIL SABAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	JEYPORE MAHILA /42 /2025 () //
408	D-ABLAPL/10729/2025 ABLAPL/4667/2025	RUDRA JENA VS	KSHIROD KUMAR PAHIL VS	DASARATHPUR /41 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/11997/2025 ABLAPL/4668/2025	STATE OF ODISHA SRISASAN BAGH @ SISESAN BAGH VS	PANCHANAN PANIGRAHI VS	// ANDIRAKANCHA /57 /2022 ()
410	D-ABLAPL/11360/2025 ABLAPL/4669/2025	STATE OF ODISHA BRUNDABAN BEHERA VS	PRIYA RANJAN SINGH VS	// BANARAPAL /106 /2025 ()
411	D-ABLAPL/12048/2025 ABLAPL/4670/2025	STATE OF ODISHA SUSANTA NATH VS	PRAFULLA KUMAR BISWAL VS	// RAJKANIKA /485 /2024 ()
412	D-ABLAPL/11961/2025 ABLAPL/4671/2025	STATE OF ODISHA RAMANATH SENDRIA VS	SATYAJIT MOHAPATRA (2) VS	// SONEPUR /38 /2024 ()
413	D-ABLAPL/11972/2025 ABLAPL/4672/2025	STATE OF ODISHA CHANDRAKANTA PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// FATEGARH /94 /2025 ()
414	D-ABLAPL/12158/2025 ABLAPL/4673/2025	STATE OF ODISHA SADANANDA DHAMUDIA VS	SUSANTA KUMAR NAYAK VS	// NILGIRI /119 /2025 ()
415	D-ABLAPL/11977/2025 ABLAPL/4674/2025	STATE OF ODISHA AKSHAYA KUMAR DAS @ AKHAYA KUMAR DAS @ CHABI VS	BISWAJIT SAHOO VS	// RANPUR /114 /2025 ()
416	D-ABLAPL/11960/2025 ABLAPL/4675/2025	STATE OF ODISHA RAJESH AGRAWAL VS	JUGALA KISHORE PANDA VS	// BARGARH /175 /2025 ()
417	D-ABLAPL/11422/2025 ABLAPL/4676/2025	STATE OF ODISHA DEEPAK @ DIPAK BEHERA VS	RAJAT KUMAR PADHI VS	// JAJPUR TOWN /165 /2025 ()
418	D-ABLAPL/12239/2025 ABLAPL/4677/2025	STATE OF ODISHA PRAKASH CHANDRA NAYAK VS	ARJUNA CHARANA BEHERA VS	// BHADRAK RURAL /179 /2025 ()
419	D-ABLAPL/11823/2025 ABLAPL/4678/2025	STATE OF ODISHA SUBHRAJIT SAMAL VS	NIKUNJA KUMAR ROUT VS	// SORO /208 /2025 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/11963/2025 ABLAPL/4679/2025	GODAVARISH MISHRA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	DELANGA /14 /2023 () //
421	D-ABLAPL/11869/2025 ABLAPL/4680/2025	BIKASH KUMAR SAHOO VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	JANKIA P.S. /214 /2023 () //
422	D-ABLAPL/12319/2025 ABLAPL/4681/2025	GAJENDRA BHUYAN @ GAJENDRA SABAR VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	GARBANDHA /22 /2025 () //
423	D-ABLAPL/11980/2025 ABLAPL/4682/2025	SANJIT SINGH VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	PHULBANI TOWN /147 /2025 () //
424	D-ABLAPL/12376/2025 ABLAPL/4683/2025	AJIT SAHU VS STATE OF ODISHA	AMITABH MISHRA VS	NIHALPRASAD /92 /2025 () //
425	D-ABLAPL/12109/2025 ABLAPL/4684/2025	BUDHIMANT BARIK @ BUDHIA BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /242 /2024 () //
426	D-ABLAPL/11986/2025 ABLAPL/4685/2025	SIBA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /73 /2025 () //
427	D-ABLAPL/12285/2025 ABLAPL/4686/2025	AMIT NAYAK VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /210 /2025 () //
428	D-ABLAPL/12145/2025 ABLAPL/4687/2025	ASHOK CHANDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /84 /2025 () //
429	D-ABLAPL/12150/2025 ABLAPL/4688/2025	JHILI SAHU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PARLAKHEMUNDI /65 /2025 () //
430	D-ABLAPL/12255/2025 ABLAPL/4689/2025	SHIBAM @ SHIVAM MUKHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /133 /2025 () //
431	D-ABLAPL/12152/2025	BALARAM DAS	PRAVASH CHANDRA JENA	SAHADEV KHUNTA /129 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :24/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4690/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/12256/2025 ABLAPL/4691/2025	SUMIT MOHANTY VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /85 /2025 () //
433	D-ABLAPL/12157/2025 ABLAPL/4692/2025	CHANDAN @ CHANDRASEKHAR BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /144 /2025 () //
434	D-ABLAPL/12159/2025 ABLAPL/4693/2025	HARAPRASAD DAS @ TUKULU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /144 /2025 () //